



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE DEVASHIS BARUAH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

- FOR ORDERS -

13	PIL/50/2024 B/O (FOR WITHDRAWAL)	METROPOLITAN TRANSPORT ASSOCIATION, GUWAHATI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
14	WITH PIL/46/2024	BENUDHAR DAS Versus UNION OF INDIA AND 4 ORS	MR D K MISHRA MRS R DEKA MR B PRASAD MR. D THAOSEN MR P J BORAH MS F AHMED MR J LOTH	GA, ASSAM DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM

HEARING

15	WA/327/2022 FIXED	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. Versus ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	MR. A GOYAL MR. A GOYAL MR. A CHOUDHURY MR. A CHOUDHURY
----	--------------------------------------	--------------------------------------------------------------------------------------------	-------------------------------------------------------------------------------	------------------------------------------------------------------

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024

9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024
16)	MR. B NATH	19-09-2024	To	02-10-2024
17)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
18)	DR ANKIT TODI	18-09-2024	To	18-09-2024
19)	MR A KALITA	18-09-2024	To	18-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
20	WP(C)/4729/2024 B/O	SHONAB UDDIN MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024
16)	MR. B NATH	19-09-2024	To	02-10-2024
17)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
18)	DR ANKIT TODI	18-09-2024	To	18-09-2024
19)	MR A KALITA	18-09-2024	To	18-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HIS LORDSHIP]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
11 WP(C)/5155/2023 B/O	UDAY KR CHAUDHURY Versus THE UNION OF INDIA AND 5 ORS	MR. B ZAMAN MR. S SUTRADHAR	MR. S S ROY DY.S.G.I.

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024
16)	MR. B NATH	19-09-2024	To	02-10-2024
17)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
18)	DR ANKIT TODI	18-09-2024	To	18-09-2024
19)	MR A KALITA	18-09-2024	To	18-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
18	WP(C)/2055/2024 AT 10:30 AM	M/S NOVO COMPUTING Versus THE STATE OF ASSAM AND ANR	MR K KHANNA MS M DAS	GA, ASSAM MR M CHETIA (r-2)
	WITH I.A.(Civil)/2684/2024 in WP(C)/2055/2024	ASSAM SKILL DEVELOPMENT MISSION Versus MS NOVO COMPUTING		MR K KHANNA

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024
16)	MR. B NATH	19-09-2024	To	02-10-2024
17)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
18)	DR ANKIT TODI	18-09-2024	To	18-09-2024
19)	MR A KALITA	18-09-2024	To	18-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
6	CRL.A(J)/91/2019 6 Y 7 M 26 D :WITH LCR 5 FILES, P.B.-2, FIXED	NIPAM PHUKAN @ PETAI Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
7	WITH CRL.A(J)/74/2019 6 Y 7 M 26 D :	PRABIN PHUKAN @ BIRA Versus THE STATE OF ASSAM	MR. A. KALITA (AMICUS CURIAE)	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024
16)	MR. B NATH	19-09-2024	To	02-10-2024
17)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
18)	DR ANKIT TODI	18-09-2024	To	18-09-2024
19)	MR A KALITA	18-09-2024	To	18-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
55	Bail Appln./2551/2024 B/O	SAJEL ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
MOTION				
56	Crl.Rev.P./360/2024 B/O	PRAVIR K ROY Versus THE ASSISTANT PROVIDENT FUNF COMMISSIONER AND INSPECTOR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	SC, PF
57	Crl.Rev.P./361/2024 B/O	PRAVIR K ROY Versus THE ASSISTANT PROVIDENT FUNF COMMISSIONER AND INSPECTOR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	SC, PF
58	Crl.Rev.P./362/2024 B/O	PRAVIR K ROY Versus THE ASSISTANT PROVIDENT FUND COMMISSIONER AND INSPECTOR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	SC, PF
59	Crl.Rev.P./365/2024 B/O	PRAVIR K ROY Versus THE ASSISTANT PROVIDENT FUND COMMISSIONER AND INSPECTOR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	SC, PF
ADMISSION				
60	Crl.A./301/2024 B/O	SIDDIQUE ALI Versus THE STATE OF ASSAM AND ANR	MR G PHUKAN	PP, ASSAM
	WITH I.A.(Crl.)/871/2024 in Crl.A./301/2024	SIDDIQUE ALI Versus THE STATE OF ASSAM AND ANR	MR G PHUKAN	PP, ASSAM
BAIL HEARING (BA)				
61	Bail Appln./2623/2024 WITH OFFICE NOTE, FIXED	RITUSHMONI BORAH @ BHON BORAH AND ANR Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
62	Bail Appln./2630/2024 B/O	NURUL ISLAM Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A PARAMANIK P. KALITA	MR K DEKA MR B ISLAM MR. O ANSARY PP, ASSAM

63 [Bail Appln./2749/2024](#) MOIDUL ISLAM SARKAR MR. B HALDAR PP, ASSAM
(CONNECTED WITH ITEM NO. 26 **Versus** MS S. BASAK
IN THE DAILY CAUSE LIST), FIXED STATE OF ASSAM MR B KARDONG

BAIL HEARING

64 [AB/2027/2024](#) ATUL TAMULY MR. S Y AHMED PP, ASSAM
FIXED **Versus** MR. N H BARBHUIYA
THE STATE OF ASSAM

65 [AB/2126/2024](#) NAWAB MERAJ AHMED MR. M ALI PP, ASSAM
FIXED **Versus** MR J. ISLAM
THE STATE OF ASSAM

66 [AB/2146/2024](#) BAPDHAN ALI, MR. N BORAH PP, ASSAM
FIXED **Versus** MR. U S BORA
THE STATE OF ASSAM MR M.J. BHARALI

67 [AB/2154/2024](#) RAM BAHADUR THAPA MR. U SAIKIA PP, ASSAM
FIXED **Versus** MS. S SARMA
THE STATE OF ASSAM MR T NAZIB

HEARING

68 [MFA/142/2019](#) UNION OF INDIA MR. B SARMAH MR. K P MAHESWARI
PART-HEARD, WITH LCR, FIXED **Versus** MRS. UMA CHAKRABORTY MS M SHARMA
M/S. NUMALIGARH REFINERY LTD., MS. M CHATTERJEE MS M SHARMA
MS. K KALITA MS. L DAS
MS. N HUSSAIN

WITH
69 [MFA/82/2019](#) M/S. NUMALIGARH REFINERY LTD., MR. K P MAHESWARI MR. B SARMAH
Versus MS. M SHARMA MRS. UMA CHAKRABORTY
UNION OF INDIA MS. M CHATTERJEE MS. M SHARMA
MS. K KALITA
SC, NF RLY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024
16)	MR. B NATH	19-09-2024	To	02-10-2024
17)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
18)	DR ANKIT TODI	18-09-2024	To	18-09-2024
19)	MR A KALITA	18-09-2024	To	18-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
16	MACApp./638/2017 WITH LCR, FIXED	SMTI LAKHIMI MAZUMDAR Versus SRI VIJAY KR. SHAH and 2 ORS	MR.P DAS MR.A D CHOUDHURY	MS. M SAIKIA MS. P BORTHAKUR
17	WITH MACApp./469/2017	FUTURE GENERAL INDIA INSURANCE COMPANY LTD Versus SMTI LAKHIMI MAJUMDAR and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. A D CHOUDHURY (R1)

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024
16)	MR. B NATH	19-09-2024	To	02-10-2024
17)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
18)	DR ANKIT TODI	18-09-2024	To	18-09-2024
19)	MR A KALITA	18-09-2024	To	18-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
52	Crl.Pet./1048/2024 B/O	JAKIR HUSSAIN BARBHUIYA @ JOYNAL Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
53	AB/1522/2024 WITH CASE RECORD(SCANNED COPY), B/O	JAHANGIR ALI @ ALAM Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
MOTION (BA)				
54	Bail Appln./2821/2024 B/O	IKBAL HUSSAIN @ IQBAL HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
55	Bail Appln./2822/2024 B/O	ALI HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
MOTION				
56	Crl.Rev.P./363/2024 B/O	PRAVIR K ROY Versus THE ASSISTANT PROVIDENT FUND COMMISSIONER AND INSPECTOR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	SC, PF
57	Crl.Rev.P./364/2024 B/O	PRAVIR K ROY Versus THE ASSISTANT PROVIDENT FUND COMMISSIONER AND INSPECTOR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	SC, PF
BAIL HEARING (BA)				
58	Bail Appln./2555/2024 WITH OFFICE NOTE, B/O	KANGKAN KASHYAP AND ANR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CBI
59	Bail Appln./2681/2024 WITH OFFICE NOTE, B/O	PRAVEER MOHAN VERMA Versus THE CENTRAL BUREAU OF INVSETIGATION	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY FARIDUL AMIN	SC, CBI
BAIL HEARING				
60	AB/2413/2024 FIXED	KASHYAP PHUKAN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM

61 [AB/2414/2024](#)
FIXED ANIRBAN DEWARI @ ANIRBAN DEORI MR. D SARMAH PP, ASSAM
Versus S. J. SAHARIAH
THE STATE OF ASSAM B. D. KAKATI

HEARING

62 [Crl.A./73/2024](#)
WITH LCR 2 FILES, B/O PRADUNNYA SHIL MR P DAS SC, DRI
Versus MR A SARMA
UNION OF INDIA A DAS
MS N BARUAH

WITH

[I.A.\(Crl.\)/251/2024](#)
in Crl.A./73/2024

PRADUNNYA SHIL
Versus
UNION OF INDIA

MR P DAS
MR A SARMA
A DAS
MS N BARUAH

SC, DRI

63 [Crl.A./60/2024](#)
WITH SULTAN ALI MR. M BISWAS SC, DRI
Versus MS. A K CHOPHI
THE UNION OF INDIA AND ANR. S K DAS

WITH

[I.A.\(Crl.\)/806/2024](#)
in Crl.A./60/2024

SULTAN ALI
Versus
THE UNION OF INDIA AND ANR.

MR. M BISWAS
J SINGPHO
A GHOSAL

SC, DRI

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024
16)	MR. B NATH	19-09-2024	To	02-10-2024
17)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
18)	DR ANKIT TODI	18-09-2024	To	18-09-2024
19)	MR A KALITA	18-09-2024	To	18-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
42	Crl.Rev.P./33/2024 (AT 2:00 PM)	JALIL AHMED Versus THE STATE OF ASSAM AND ANR	MR. C S RAY	MR. J DEKA (R-2) PP, ASSAM
DELIVERY OF ORDER				
43	AB/2151/2024 (AT 2:00 PM)	TUSHAR SINGLA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N J KHATANIAR PRAKASH BORAH	MR. P N GOSWAMI (R-2) PP, ASSAM
MOTION (BA)				
44	Bail Appln./2818/2024 B/O	SAPNANIL DAS Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
45	AB/2463/2024 B/O	ESMAIL MANDAL AND ANR Versus THE STATE OF ASSAM	MR. J ABBAS MS. B LASKAR I HOQUE	PP, ASSAM
BAIL HEARING (BA)				
46	Bail Appln./2718/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BISHWAJIT DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
ORDERS				
47	Crl.Pet./1085/2024 FIXED	MD MAMUD ALI @ MD. MAHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN R BEGUM	PP, ASSAM
48	Crl.Pet./1113/2024 FIXED	SHER ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024
16)	MR. B NATH	19-09-2024	To	02-10-2024
17)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
18)	DR ANKIT TODI	18-09-2024	To	18-09-2024
19)	MR A KALITA	18-09-2024	To	18-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	AB/2430/2024 WITH OFFICE NOTE, FIXED	SALIM AKTHAR CHOWDHURY @ SELIM UDDIN AND ANR Versus THE STATE OF ASSAM,	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./2259/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	EBOM MAYA THAPA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
23	WITH Bail Appln./2266/2024	DEBEN SINGH AND ANR Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
BAIL HEARING				
24	AB/1356/2024 FIXED	JEYABUR RAHMAN @ JIABUR Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
HEARING				
25	MACApp./846/2018 WITH LCR, B/O	M/S NEW INDIA ASSURANCE CO. LTD. Versus SMTI CHANDESWARI DEVI and 5 ORS.	MRS. L SHARMA MR. A TALUKDAR MR. K K BHATTA MR. K K BHATTACHARJEE	MR. R BORUAH MR. K K DUTTA MR. B GOGOI MR. P NAYAK MRS. A VERMA
26	RFA/11/2021 WITH LCR, B/O	THE COMMISSIONER AND SPECIAL SECRETARY AND 3 ORS Versus M/S D.P ENTERPRISE AND 3 ORS	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	MR. N ALAM (R-1) MS U DAS (R- 2,3,4) MR K JAIN (r-1) MS. H FATIMA (r-1)
27	MACApp./125/2021 WITH LCR, B/O	M/S NEW INDIA ASSURANE CO. LTD. Versus SMTI CHAMPA LAHKAR and 2 ORS,	MS.L SHARMA MR. K K BHATTA MR.J JOHN	MR. P GOHAIN (R-1) MS K BORAH (R-1)

WITH
[I.A.\(Civil\)/952/2021](#)
in MACApp./125/2021

M/S NEW INDIA ASSURANCE CO. LTD.
Versus
SMTI CHAMPA LAHKAR and 2 ORS,

MS.L SHARMA
MR. K K BHATTA
MR.J JOHN

MR. P GOHAIN (R-1)
MR. A K GUPTA (R-1)
MS K BORAH (R-1)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024
16)	MR. B NATH	19-09-2024	To	02-10-2024
17)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
18)	DR ANKIT TODI	18-09-2024	To	18-09-2024
19)	MR A KALITA	18-09-2024	To	18-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
31	WP(C)/5016/2021 PART-HEARD, FIXED	SABITA ROY SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, P H E
32	WP(C)/1047/2021 FIXED	DEVA DOLEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	GA, ASSAM SC, REVENUE
33	WP(C)/169/2023 FIXED	JHARNA PATGIRI Versus THE STATE OF ASSAM AND 7 ORS	MS. S DOLEY MS. M K SHARMA	GA, ASSAM SC, AG MR. S K MEDHI (R-6,7) SC, FINANCE
ORDERS				
34	WP(C)/4941/2020 FIXED	MAKUNDA CH KALITA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 8 ORS	MR. J C CHAUDHURY MR. N C BAROOAH MR. M SARMA MR G C SHARMA	GA, ASSAM MR. P K MUNIR SC, HANDLOOM AND TEXTILE
35	MC/66/2024 IN WP(C) 3457/22(D/O), B/O in WP(C)/3457/2022	SK SAHIDUR RAHMAN @ SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024

13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024
16)	MR. B NATH	19-09-2024	To	02-10-2024
17)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
18)	DR ANKIT TODI	18-09-2024	To	18-09-2024
19)	MR A KALITA	18-09-2024	To	18-09-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR TUESDAY, THE 17TH DAY OF SEPTEMBER, 2024]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 20]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING

ORDERS

- | | | | | |
|-------------|----------------------------------------------------|-------------------------------------------------------------------------------|-------------------------|----------------------------------------------------------------------------------------------------------------------------------|
| 1. | ELECTION PET. 2/2024
WITH OFFICE NOTE,
FIXED | SHRI NYASAM JONGSAM
VERSUS
SHI TESAM PONGTE AND 2 ORS. | PETITIONER IN
PERSON | GEGUM LOLLEN
GAMKEN BAM
TABA TOKUR
GEKEN INGO
KHODA APA
KIRMANI LOLLEN
Y MUGLI
S K DEORI
SOMILA
T BOO |
| WITH | I.A.(C) 140/2024
IN ELECTION PET.
2/2024 | THE DISTRICT ELECTION
OFFICER
VERSUS
NYASAM JONGSAM AND 3 ORS | NANI ANJU | APPEAR IN PERSON |